

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/132(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JANUARY, 2024, 10:30 A.M

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SKY INFRA LOGISTICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sankarsan Sarkar, Adv.] For the Financial Creditor
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]
Mr. Tanmoy Sett, Adv.]

Mr. Abhishek Swarup, Adv.] For the Corporate Debtor
Ms. Diottima Roy, Adv.]

Mr. Biswanath Chatterjee, Adv.] For the Intervenor
Mr. Soham Krishna Chatterjee, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Let a fresh computation be provided by the learned Counsel for the Financial Creditor deducting the period date is covered by 10A bar in terms of the IBC.
3. Let the reply affidavit be made defect free and the same be filed by the learned Counsel for the Financial Creditor. Let hard copy of the reply affidavit be provided
4. List this matter for continuation of arguments on **20th February, 2024**.
5. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**